NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 418/2020 in C.P. (IB)/433(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024

NAME OF THE PARTIES:- **Prakash D Naringrekar The RP of Shreechem Pharmaceuticals Pvt Ltd**
IN THE MATTER OF
Rukson Packaging Pvt Ltd.
V/s
Shreechem Pharmaceuticals Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 418 of 2020:- Counsel, Manaswi Agarwal a/w Mahesh Dube appeared for the Applicant and Counsel, Yahya Batatawala i/b Gaurav Shrawat appeared for the Respondent nos. 1 to 6 and 8. It has been pointed out that reply has been filed on behalf of the Respondents. At request, list this matter on **22.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT